(c) whether Government propose to encourage private agencies also to provide legal aid?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (DR. V. A. SEYID MUHAMMAD): (a) Scheme of Legal Aid has been in operation, in a small way, in many States and Union Territories since the Second Five Year Plan. According to the information available, currently the Scheme of Legal Aid is in operation in Andhra Pradesh, Bihar, Kerala, Gujarat, Haryana, Himachal Pradesh, Jammu & Kashmir, Madhya Pradesh, Uttar Pradesh, Maharashtra, Karnataka, Orissa, Punjab, Rajasthan, Tamil Nadu, Tripura, West Bengal, Dadra, Nagar Haveli, Goa, Diu & Daman and Pondicherry.

(b) and (c) The role of the State Governments and voluntary agencies in an integrated Legal Aid Programme is under examination of Government.

छितौनी में गण्डक नदी पर पुल बनाने के लिए टेंडर मांगा जाना

1119. श्री रामदेव सिंह : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या पूर्वोत्तर रेलवे के छितौनी में गण्डक नदी पर पुल बनाने हेतु रेल विभाग ने पंजीकृत ठेकेदारों से टेंडर मांगे थे; और

(ख) यदि हां, तो क्या पुल निर्माण के लिए ठेका इस बीच दे दिया गया है ?

रेल मन्त्रालय में उपमन्त्री (श्री बूटा सिंह) : (क) जी हां।

(ख) बाद में टेंडरों को रद्द करना पड़ा क्योंकि उत्तर प्रदेश सरकार, जिसे गंडक पुल के लिए नदी को नियंत्रित करने के कार्य की लागत वहन करनी है, अपेक्षित धनराशि रेलवे को उपलब्ध नहीं करा सकी।

Drop in off take of Soda Ash Industry

1120. SHRI DHAMANKAR: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) the reasons for the recent sharp drop in the off take of Soda Ash by consumers, as a result of which the manufacturers are stated to be passing through difficult times and have been reducing the prices drastically to liquidate their heavy stocks;

(b) the steps being taken to see that the manufacturers get a fair return and the industry as a whole does not suffer; and

(c) whether it is proposed to lift the ban on export of this item and give the industry an export outlet?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): (a) to (c) Government exercises no control on the price and distribution of soda ash. The accumulation of stocks of soda ash with the manufacturers are partly due to a marginal shortfall in the off-take by the consumer industries and partly because of increase in production in the recent months. The difficulties of the producers as represented by the Alkali Manufacturers' Association are being looked into. Exports of limited quantities may be permitted to enable the manufacturers to maintain production provided that the internal demand is met in full.

एक ही प्रकार का धर्मनिरपेक्ष कानून

1121. डा० लक्ष्मीनारायण पांडेय : क्या विधि, न्याय और कम्पनी कार्य मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या उनके मन्त्रालय ने जनशक्ति अनुसन्धान संस्थान के सहयोग से एक योजना का प्रारूप तैयार किया है जिसमें समाज के सभी वर्गों के लिये एक समान धर्मनिरपेक्ष कानून का प्रस्ताव किया गया है;

(क) क्या उनके मंत्रालय ने जनशक्ति अनुसन्धान संस्थान के सहयोग से एक योजना का प्रारूप तैयार किया है जिसमें समाज के सभी वर्गों के लिये एक समान धर्म निर्पेक्ष कानून का प्रस्ताव किया गया है,

(ख) क्या इस योजना प्रारूप में बाल-विवाह निवारण, एक पत्नीत्व प्रथा, सभी विवाहों के रजिस्ट्रीकरण तथा दत्तक आदि के लिये एक समान कानूनी व्यवस्था है, और

(ग) यदि हां, तो तत्सम्बन्धी मुख्य बातें क्या है और इसके क्रियान्वयन के लिये क्या कदम उठाने का प्रस्ताव किया गया है ?

विधि, न्याय और कम्पनी कार्य मन्त्रालय म राज्य मन्त्री (डा० वी० ए० सैयद मुहम्मद) : (क) जी नहीं।

(ख) और (ग) प्रश्न ही नहीं उठते।

Conditions of Petroleum Workers

1122 SHRIMATI PARVATHI KRISHNAN Will the Minister of PETROLEUM be pleased to state

(a) whether the workers of gasoline filling stations, refineries, petrochemical complexes and places handling Petroleum products in India are exposed to serious health hazards; and

(b) if so, the steps proposed by Government to protect these people?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM (SHRI ZIAUR RAHMAN ANSARI): (a) and (b). The information is being collected and will be placed on the Table of the Sabha.

अलाभप्रद रेलवे लाइनों से लाभ प्रारम्भ होना

1123. श्री हरी सिंह : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या कुछ वर्षों से कुछ रेलवे लाइनें घाटे में चल रही हैं;

(ख) यदि हां, तो क्या इन रेलवे लाइनों में से कुछ रेलवे लाइनों से सरकार को अब लाभ होना शुरू हो गया है, और

(ग) क्या इन रेलवे लाइनों में यात्रियों की संख्या में वृद्धि हुई है ?

रेल मंत्रालय में उपमंत्री (श्री बूटा सिंह) (क) जी हां।

(ख) चालू वर्ष 1975-76 की स्थिति वर्ष के खाते बन्द होने के बाद ही मालूम होगा।

(ग) जी हां।

Re-Instatement of Substitutes in Dhanbad Division (Eastern Railway)

1124 SHRI RAMAVATAR SHASTRI: Will the Minister of RAILWAYS be pleased to state:

(a) how many Substitutes in each Department of Railways in Dhanbad Division, Eastern Railway, were removed in connection with May 1974 strike,

(b) the policy of the Ministry regarding reinstatement of Substitutes;

(c) how many of them have been taken back on duty upto 29th February, 1976, and

(d) the reasons for not reinstating all of them?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH): (a) to (d). Information is being collected and will be laid on the table of the Sabha

Profits earned by Foreign and Indian Drug Companies

1125. SHRI BISHWANATH JHUNJHUNWALA: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) what was the quantum of profit earned by the foreign and Indian